

Is it the pleasure of the House that leave as recommended by the Committee be granted?

SEVERAL HON. MEMBERS: Yes.

MR. SPEAKER: The leave is granted. The Members will be informed accordingly.

12.08 hrs.

COMMITTEE ON ABSENCE OF MEMBERS FROM THE SITTINGS OF THE HOUSE

Minutes

[English]

SHRI ANOOPCHAND SHAH (Bombay North): I beg to lay on the Table Minutes (Hindi and English versions) of the sitting of the Committee on Absence of Members from the Sittings of the House held on the 2nd August, 1989.

12.08/1/2 hrs.

COMMITTEE ON GOVERNMENT ASSURANCES

Twentieth Report

[English]

PROF. NARAIN CHAND PARASHAR (Hamirpur): I beg to present the Twentieth Report (Hindi and English versions) of the Committee on Government Assurances

12.09 hrs.

BUSINESS OF THE HOUSE

[English]

THE MINISTER OF STATE IN THE

MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETRO-CHEMICALS IN THE MINISTRY OF INDUSTRY (SHRI P. NAMGYAL): On behalf of Shri H.K. L. Bhagat, Sir, with your permission, I rise to announce that Government Business in this House during the week commencing 7th August, 1989 will consist of:—

1. Consideration of any item of Government Business carried over from Today's Order Paper.
2. Consideration and passing of:
 - (a) The Constitution (Sixty-fourth Amendment) Bill, 1989.
 - (b) The Constitution (Sixty-fifth Amendment) Bill, 1989.
 - (c) The Constitution (Sixty-third Amendment) Bill, 1989.
 - (d) The Employee's State Insurance (Amendment) Bill, 1989, as passed by Rajya Sabha.
 - (e) The High Court and Supreme Court Judges (Conditions of Service) Amendment Bill, 1989.
 - (f) The Salary and Allowances of Officers of Parliament (Amendment) Bill, 1989.
 - (g) The salary, Allowances and pension of Members of Parliament (Amendment) Bill 1989.
3. Discussion on the 5th to 8th Reports of the Commission for Scheduled Castes and Scheduled Tribes and the 28th Report of the Commissioner for Scheduled Castes and Scheduled Tribes.
4. Discussion on Motion regarding situation arising out of the implementation of Indo-Sri Lanka Agree-